NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 680/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Mahindra Two Wheelers Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

DESIGNATION

SIGNATURE

1. Hemant sethi Advocate for

Pertitioner

- Hume

ORDER

CSP No. 680/230-232/NCLT/MB/MAH/2017 CSP No. 683/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.10.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 683/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Mahindra & Mahindra Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

weller 4

1.

Hemant sethi Advocate for

Petitioner

ORDER

CSP No. 680/230-232/NCLT/MB/MAH/2017 CSP No. 683/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 16.10.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)